

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH  
FARIDKOT HOUSE, NEW DELHI  
CAUSE LIST OF COURT NO. 2**

Date : 10<sup>th</sup> May, 2016

Time : 10:30 AM

**HON'BLE MR JUSTICE U.D. SALVI  
JUDICIAL MEMBER**

**HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE  
JUDICIAL MEMBER**

**HON'BLE MR. RANJAN CHATTERJEE  
EXPERT MEMBER**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
<b>FOR ADMISSION</b>			
1.	Original Application No. 220/2016	Sonia Sachdeva Vs. East Delhi Municipal Corporation	Mr. Sugriva Dubey & Ms. Namita Roy, Advs. for Applicant
2.	Original Application No. 224/2016	Gargi Barkakati & Anr. Vs. Union of India & Ors.	Gargi Barkakati, Applicant in person
3.	Original Application No. 226/2016 (M.A. No. 423/2016)	Vinod Chopra Vs. State of Haryana & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant
4.	<b>M.A. No. 410/2016</b> in Original Application No. 152/2016	Farhad Ali Vs. State of U.P. & Ors.	Mr. Ansar Ahmad Chaudhary, Adv. for Applicant
5.	<b>M.A. No. 422/2016</b> in Original Application No. 438/2015	Jan Sashaktikaran Vs. Union of India & Ors.	Ms. Savitri Pandey, Adv. for State of U.P.
<b>FOR COMPLETION OF PLEADINGS</b>			
6.	Original Application No. 556/2015 (M.A. No. 1324/2015)	Fatehlal Vs. State of Rajasthan & Ors.	Mr. Rishabh Sancheti, Padma Priya & Manu Chaturvedi, Advs. for Applicant  Mr. Shiv Mangal Sharma, AAG with Mr. Saurabh Rajpal, Adv. for R-1 to 5 & 8 Mr. Akhil Sibal & Mr. Nikhil Singhvi, Advs. for R-6
<b>FOR HEARING</b>			
7.	Original Application No. 01/2012 (M.A. No. 146/2014)	Sanjay Agnihotri Vs. Union of India & Ors.	Mr. Raj Panjwani, Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for the Applicant  Mr. Pradeep Mishra & Mr. Daleep Kumar Dhayani, Advs. for R-2 Mr. Rajkumar, Adv. & Mr. Bhupender Kumar, LO for R -3 Mr. Gautam Kumar, Adv. for R- 4 Mr. Ravindra Kumar, Adv. for R-5 Mr. Amit Khemka, Adv. & Mr. Rishi Sehgal, Adv. for R – 6 Ms. Savitri Pandey, Adv. for R-10 Ms. Sakshi Popli, Adv. for DJB Mr. Ravikant Pal, Adv. for State of Mizoram
8.	Original Application No. 28/2013 (T <sub>Hc</sub> )	M.V. Buildcon Pvt. Ltd. Vs. Union of India & Ors.	Mr. Anuj Kr. Ranjan, Adv. for Applicant  Mr. Krishna Kumar Singh, Adv. for R-1 Mr. Anil Grover, Mr. Rahul Khurana, Adv. for R-2 to 4
9.	Original Application No. 181/2013 (M.A. No. 824/2015)	Omesh Saigal Vs. Govt. of NCT of Delhi & Ors.	Mr. Omesh Saigal Applicant in person & Y.N. Vidyarthi, Adv. for the Applicant  Mr. D. Rajeshwar Rao Adv. for R- 1 & 4

			Mr. Narender Pal Singh, Adv. for R-2 Mr. Daleep Kumar Mishra, Adv. for R-3 Mr. Balendu Shekhar, Adv. for R-5 & 6 Mr. Rajiv Bansal, Adv. for DDA Mr. Tarunvir Singh Khehar, Adv. for PWD Mr. Sanjeev K. Gulati, Adv.
10.	Original Application No. 101/2014	Sobha Singh & Ors. Vs State of Punjab & Ors.	Mr. Manish Kumar, Adv. for Applicant  Mr. Anil Soni, AAG with Naginder Benipal, Adv. for R-1 Ms. Panchajanya Batra Singh, Adv. for R-3 Mr. B. V. Niren, Adv. for MoUD Mr. Shubham Bhalla, Adv. for R-5 Mr. S. S. Shamsbery & Mr. Varun Punia, Adv. for R-6 & 7 Mr. A.R Takkar, Adv. for R-9 to 11 Mr. Rajkumar, Adv. for CPCB
11.	Appeal No. 147/2015 (M.A. No. 1290/2015 & M.A. No. 145/2016)	New Era Poultries Vs. State of Haryana & Ors.	Mr. A. R. Takkar & Mr. Abhinit Das, Adv. for Applicant  Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for HSPCB Mr. Sanjeev Kumar Sharma, Adv. for R-4
12.	Original Application No. 467/2015 (M.A. No. 1069/2015)	Society for Preservation of Healthy Environment and Ecology and Heritage of Agra (SPHEEHA) Vs. Union of India & Ors.	Mr. Rajiv Bansal, Mr. Saran Suri & Mr. Gunjan Kumar, Adv. for Applicant  Mr. Taruna A. Prasad, Adv. for R-1 Ms. Savitri Pandey, Adv. for R-2, 4 & 5 Mr. Pradeep Mishra & Mr. Daleep Kumar Dhayani, Adv. for R-3 Ms. Rachana Joshi, Adv. for R-6
13.	Original Application No. 519/2015	Jagat Singh Vs. State of Haryana & Ors.	Mr. Narender Hooda, Sr. Adv. with Mr. M. K. Vashisht, Adv. for Applicant  Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-1, 3 to 5 Mr. Attin Shankar Rastogi, Adv. for R-2 Ms. Bhavna Aggrawal, Adv. for MoEF Mr. Ankit Swarup, Adv. for R-6 & 7
14.	<b>Execution Application No. 01/2016</b> (Earlier M.A.No.1044/2015) in Original Application No. 94/2014	Ravinder Yadav Vs. GNCTD & Ors.	Mr. Ravinder Yadav, Applicant in person  Mr. Tarunvir Singh Khehar, Adv. for R-1 & 4 Mr. Narender Pal Singh, Adv. for R-2 Ms. Jasvin Dhama, Adv. for R-3 Mr. D. Rajeshwar Rao, Adv. for R-5 Ms. Puja Kalra, Adv. for SDMC
15.	Original Application No. 84/2016 (M.A. No. 164/2016 M.A. No. 165/2016)	Neena Pradeep Vs. Union of India & Ors.	Mr. Huzefa Ahmadi, Sr. Adv. with Mr. Abhishek Vikram, Adv. for Applicant  Mr. Mukul Singh, Adv. for R-1 Ms. Savitri Pandey, Adv. for R-2 Mr. Tarunvir Singh Khehar, Adv. for GNCT Mr. Narender Pal Singh, Adv. for R-7 Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-4 Mr. Raj Kumar, Adv. for R-8 Mr. B. V. Niren, Adv. for R-9 Mr. R. S. Sahni, Adv. for R-12 Mr. N. B. Joshi, Adv. for R-13 Mr. Siddhesh Kotwal, Adv. for R-14 Ms. Babita Sant, Adv. for R-15 Mr. Utsav Trivedi, Adv. for R-18 Mr. Jeevan Prakash, Adv. for R-19 Mr. Akshat Shrivastava, Adv. for R-20 Mr. Ajay Bhargava, Adv. for R-21 & 23 Mr. D. K. Sinha, Adv. for R-22

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